

**IN THE COURT OF PRL. DISTRICT AND SESSIONS JUDGE AND I ADDITIONAL
DISTRICT AND SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**
Cause list dated 27.05.2021

MORNING SESSION

1. M.A. 41/2020
2. A.P. 5/2020
3. A.P. 44/2020
4. R.A. 23/2021
5. A.P. 31/2021
6. R.A. 48/2021
7. Misc. 2/2011
8. R.A. 248/2020
9. A.P. 53/2020
- 10.A.P. 54/2020
- 11.A.P. 55/2020

12. A.P. 56/2020
13. S.C. 103/2020
14. S.C. 167/2020
15. Misc.107/2019

AFTERNOON SESSION

1. REF. 35/2018
2. R.A. 78/2012
3. R.A. 456/2012
4. M.A. 59/2014
5. ID. 8/2015
6. R.A. 112/2017
7. REF. 9/2018
8. APPL. 1/2016
9. R.A. 210/2020
- 10.S.C. 138/2016
- 11.CRL.R.P. 40/2016

- 12.CRL.R.P. 48/2017
- 13.CRL.A. 76/2017
- 14.SPL.C. 394/2019
- 15.CRL.A.4/2020

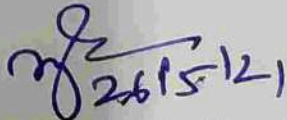
C/c Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -27.05.2021		
Morning Session		
Sl	Case No.	Stage
1	Spl. Case 334/2020	Hearing
2	Spl. Case (SC/ST) Act 116/2012	Evidence
3	Spl. Case 11/2014	Evidence
4	Spl. Case 55/2014	Evidence
5	Spl. Case 89/2014	Evidence
6	Spl. Case 64/2015	Evidence
7	Spl. Case 65/2015	Evidence
8	Spl. Case 136/2015	Evidence
9	Spl. Case 186/2015	Stage
10	Spl. Case 11/2016	Evidence
11	Spl. Case 17/2016	Evidence
12	Spl. Case 40/2016	Evidence
13	Spl. Case 79/2016	Evidence
14	Spl. Case 135/2016	Evidence
15	Spl. Case 28/2017	Evidence
Afternoon Session		
16	Spl. Case 30/2017	Evidence
17	Spl. Case 93/2017	Evidence
18	Spl. Case 102/2017	Evidence
19	Spl. Case 182/2017	Evidence
20	Spl. Case 243/2017	Evidence
21	Spl. Case 378/2018	Evidence
22	Spl. Case 381/2018	Evidence
23	Spl. Case 462/2018	Evidence
24	Spl. Case 532/2018	Evidence
25	Spl. Case 148/2014	Charge
26	Spl. Case 197/2020	Charge
27	Spl. Case 11/2019	Await property
28	Spl. Case 118/2021	HBC
29	Spl. Case 207/2021	HCB
30	Spl. Case 270/2018	Objection

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

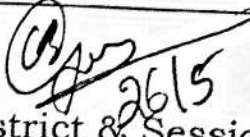
**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 27-05-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<ol style="list-style-type: none">1. R.A.169/20182. M.A.37/20193. R.A.255/20204. R.A.273/20205. R.A.238/20206. M.A.134/20207. R.A.29/20218. M.A.52/20219. R.A.88/202110. R.A.9/2019	<ol style="list-style-type: none">1. CRL.MISC.808/20212. CRL.MISC.810/20213. SC.201/20114. SC.190/20145. SC.221/2019
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<ol style="list-style-type: none">11. R.A.69/201912. R.A.125/201913. R.A.170/201814. R.A.59/201915. M.C.3/202116. EX.15/202117. MISC.58/201918. MISC.59/201919. R.A.58/2021	<ol style="list-style-type: none">6. CRL.R.P.17/20217. SC.239/20198. SC.172/20209. SC.14/2021


VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL. DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 27.05.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) R.A. 105/2014 2) R.A. 45/2015 3) R.A. 60/2015 4) R.A. 141/2015 5) R.A. 77/2017 6) CrI.R.P. 1/2019</p> <p><u>Objection:</u> 1) CrI.Misc. 809/2021 2) CrI.Misc. 803/2021</p> <p><u>Hearing:</u> 1) R.A. 69/2017</p> <p><u>To hear:</u> 1) I.C. 3/2013</p> <p><u>Chief Examination of P.W.:</u> 1) M.A. 22/2013</p> <p><u>Cross Examination of P.W.:</u> 1) R.A. 90/2018 2) R.A. 171/2019</p> <p><u>Further Arguments:</u> 1) R.R.P. 1/2016 2) R.A. 195/2017</p>	<p><u>Further Arguments:</u> 1) SC 126/2015 2) CrI.A. 91/2018</p> <p><u>Evidence:</u> 1) SC 92/2012 2) SC 18/2014 3) SC 166/2014 4) SC 85/2015 5) SC 124/2015 6) SC 176/2015 7) SC 177/2015 8) SC 272/2019</p> <p><u>HBC:</u> 1) SC 10/2020 2) SC 149/2020 3) SC 72/2021</p> <p><u>Objection:</u> 1) R.A. 266/2012</p> <p><u>FDT:</u> 1) SC 304/2019</p>


7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
27.05.2021**

MORNING SESSION

AFTERNOON SESSION

STEPS

1 EX 114/2017
2 EX 115/2017
3 EX 93/2018

STEPS

15 CrI.RP 46/2019
16 CrI.RP 13/2020

JUDGMENT

1 RA 48/2016
2 SC 167/2015
3 SC 81/2018

**APPEARANCE OF
PARTY**

AWAIT LCR

4 RA 285/2011
5 RA 59/2018

17 CrI.RP 53/2018

ORDER

1 RA 89/2021

EVIDENCE

18 SC 105/2018

AWAIT NOTICE

6 MA 18/2018
7 RA 181/2019
8 RA 79/2021

19 SC 183/2019

20 SC 89/2020

21 SC 3/2021

22 SC 39/2021

FURTHER ARGUMENTS

9 RA 179/2019

ARGUMENTS

23 CrI.Misc 602/2021

OFFICE OBJECTION

10 MVC 19/2021
11 EX 16/2021
12 RA 87/2021

CALL ON

24 SC 155/2018

25 SC 156/2018

NBW TO ACCUSED

AWAIT MED. REPORT

13 MC 167/2020

26 SC 27/2020

14 MC 180/2020

OBJECTIONS

27 CrI.Misc 806/2021

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 27-05-2021.

Morning Session

<u>Civil</u>		<u>Criminal</u>	
1.	P & SC 12/2020	9.	SC 329/2019
2.	AS 56/2019	10.	Spl.C.39/2015
3.	MA 32/2020	11.	SC 89/2016
4.	Misc.51/2020	12.	SC 327/2018
5.	G & WC 10/2021	13.	SC 59/2019
6.	P & SC 25/2019	14.	SC 340/2019
7.	MA 74/2020	15.	SC 137/2020
8.	RA 154/2016		

Afternoon Session

<u>Civil</u>		<u>Criminal</u>	
1.	RA 158/2016	9.	SC 126/2019
2.	RA 16/2020	10.	SC 33/2020
3.	RA 49/2020	11.	CrI.A.73/2019
4.	MA 12/2019	12.	CrI.A.23/2020
5.	RA 104/2019	13.	SC 310/2019
6.	G & WC 11/2016	14.	SC 247/2019
7.	AS 67/2019	15.	Spl.C.193/2015
8.	P & SC 14/2020		

Sd/-

Date : 26-05-2021.

Place : Bengaluru.

IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 27-05-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>SUMMONS</u>			
1) SPL.C	96/2017		pradeep C S
2) SPL.C	398/2019		A
<u>Evidnce</u>			
3) SPL.C	115/2014		
4) SPL.C	2/2015		
5) SPL.C	197/2017		
6) SPL.C	238/2017		
7) SPL.C	70/2018		
8) SPL.C	55/2019		A
9) SPL.C	207/2019		A
<u>CALL ON</u>			
10) SPL.C	127/2020		A Sri. Amarnath
11) SPL.C	94/2021		A
<u>Charge</u>			
12) SPL.C	168/2020		A
<u>HBC</u>			
13) SPL.C	184/2020		A
14) SPL.C	195/2020		A
15) SPL.C	11/2021		A
16) SPL.C	209/2021		A
<u>NBW Proclamation and attachment</u>			
17) SPL.C	191/2015		
<u>Objection</u>			
18) SPL.C	94/2017		
<u>FDT</u>			
19) SPL.C	350/2019		A
<u>FINE LEVY WARRANT</u>			
20) SPL.C	315/2019		A
<u>Nbw to Accused and Notice to sureties</u>			
21) SPL.C	111/2017		

22) SPL.C
23) SPL.C
24) SPL.C

260/2017
287/2017
220/2019

A